

Annexure-7

Name of the corporate debtor: Pushpa Builders Limited		Date of commencement of CIRP:20.09.2022								List of creditors as on:23.01.2024				
Operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income Tax Officer, Ward 20(1), Delhi	23/02/2023	60,10,359.00	0	Unsecured	NA	Nil	No	0.00%	60,10,359.00		-		The claim of Income Tax Department and Deputy Commissioner of Income Tax were rejected by the Resolution Professional because of in-appropriate claim form. The same has been conveyed to the concerned department, however no revised claim form has been received by the RP.
2	Deputy Commissioner of Income Tax, Circle 19(1), New Delhi	23/02/2023	5,43,44,085.00	0	Unsecured	NA	Nil	No	0.00%	5,43,44,085.00		-		
TOTAL			6,03,54,444.00	-		-			-	6,03,54,444.00		-	-	